

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
IN ORIGINAL APPLICATION 884 OF 2022**

**IN THE MATTER OF:**

Sanjeev Kumar

....PETITIONER

VERSUS

Uttar Pradesh Pollution Control board and Ors.

....RESPONDENTS

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**DATED: 25.01.2023**

**PLACE: NEW DELHI**

*H. Rajawat*  
**FILED BY**

**HARSH VARDHAN SINGH RAJAWAT, ADVOCATE**

**C-613, NOIDA ONE BUILDING, SECTOR-62**

**NOIDA-201301**

MOB. NO. - 9079321362

Harshvardhansinghrajawat182@gmail.com

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH , NEW DELHI**

**Original Application no. 884/2022**

**IN THE MATTER OF:**

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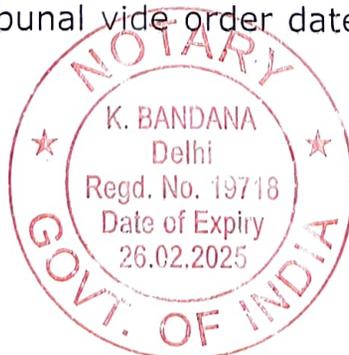
Uttar Pradesh Pollution Control board and Ors.

....RESPONDENTS

**Reply to the status report filed by joint committee of District administration and Uttar Pradesh Pollution Control Board with respect to order dated 12.01.2023**

IT IS MOST RESPECTFULLY SHOWETH:

1. That the instant matter was taken up by this Hon'ble Tribunal vide order dated 06.12.2022 and Hon'ble Tribunal pleased to pass order by which a joint committee was constituted .It consist of District Magistrate , Ghaziabad and the State Pollution Control Board with regards to Siddharth Vihar Yojna , a scheme of Awas Vikas Parishad , Ghaziabad .It has been directed to the joint committee to file the status report of issues raised like Sewage Treatment Plant , developing plantation and status of existing infrastructure in the area to carry treated sewage and solid waste collection etc.
2. That this Hon'ble tribunal vide order dated 06.12.2022 directed specifically:-



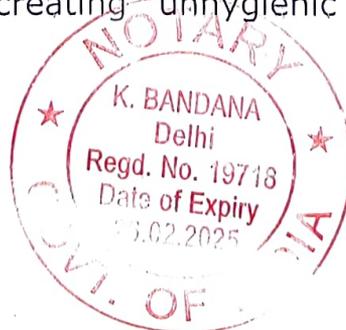
, "...in our view before proceedings further let a factual report be obtained by this Tribunal for which purpose we constitute a joint committee comprising State PCB and District Magistrate ,Ghaziabad within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of image PDF . **The report besides covering issues raised like sewage treatment plant , developing plantation and other , may also provide status of existing infrastructure in the area to carry treated sewage (sewerage) and solid waste collection and transportation systems for processing at identified sites..**"

That even after the specific directions from this Hon'ble Tribunal, joint committee has mislead this Hon'ble court and give the status report regarding the Environmental Clearances , CTO , CTE pertains to the Projects (Private Societies ) which are developed in the Siddharth Vihar Yojana ,It is germane to mention here that it is not the case of the applicant .It is submitted that applicant has raised the grievance with the Awas Vikas Parishad , Ghaziabad who has miserably failed to develop the STP's , Green Belt , the drainage system outside of the different projects which fall in the said Siddharth Vihar Yojana , due to which adverse impact has been caused to environment .The present matter is not related to interconnected drainage system of societies .

3. It is submitted that by the directions of this Hon'ble Tribunal ,The joint committee filed the status report on 11.01.2023.That the said status report is filed in a casual and cavalier manner ,as misleading information has been filed by the Joint Committee .It is submitted that officials of the District Administration and State PCB had not exercise caution , care and diligence, that present status report stretched towards diluting the actual truth , without coming out as lies .



4. It is submitted that Status report filed by the joint committee is vague and it does not mention whether unauthorised construction ,illegal encroachments on green belt exist or not . It is pertinent to mention here that a 43 acre land reserved for public purposes on which Awas Vikas Parishad , Ghaziabad proposed a theme park but till today no work has started , the said park is lying vacant with no proper fencing and the said plot has now turned into a dumping yard . It is further submitted that some local people have encroached upon some part of the said plot .Despite recalling several times to the concerned authorities nothing has been done .True Photographs of the 43 acre land which have turned into dumping yard is hereby annexed as **ANNEXURE R1**
5. That the status report of joint committee is incomplete in some important aspects ,regarding to drainage and water logging situations in Siddharth Vihar Yojna. People living in the area suffers from drainage congestions because of unconstructed roads and pavements .It is submitted that every year in the monsoon season people living in the area witnessed serious water logging .It is further submitted that due to unconstructed drains and proper drainage system, due to the problem of water-logging, terrible situation and the risk of disease has arisen. It is pertinent to mention here it was proposed to install the state-of-art water harvesting system in the park ,despite recalling several times to the concerned authorities till today nothing has been processed in that direction .True Photographs of the undeveloped drains is hereby annexed as **ANNEXURE R2**
6. That in status report there is no sign of existing infrastructure in the area to carry treated sewage ,as the ground reality is that it is not available .It is submitted that Awas Vikas Parishad , Ghaziabad has not developed proper drainage system to carry treated sewage on account of which the treated sewage is lying on the roads and creating unhygienic conditions to the



residents of Siddharth Vihar Yojana . It is further submitted that there is violatlons in regards to dumping of waste in the open field which have been left for theme park . It is submitted that no specific site had been identified as a dumping ground in Siddharth Vihar Yojana but garbage continued to be dumped in the open filed which have been left for the theme park .That in the said status report one thing is completely devoid of merit that they are disposing off different types of waste through organic waste convertor .As different types of waste is being dumped in the open field because waste generators i.e. (Project Proponents) are not segregating the waste as required , nor are they storing the construction , demolition or horticulture waste . That people living in Siddharth Vihar Yojana generates tonnes of daily solid waste but is still to get a scientific solid-waste management plan .True newspaper cuttings which claims that Theme Park is proposed on 43 acre land is hereby annexed as **ANNEXURE R3**

7. That the status report is completely misleading and misconceived as it has been filed with the factual report of different societies and factual status report with regard to STP , roads ,pavements , encroachment over the green belt , infrastructure to carry treated sewage is silent . Therefore it is the obligatory duty of the Was and Vikas Parishad , Ghaziabad to built the STP's , drainage network system etc in the Siddharth Vihar Yojana . It is pertinent to mention here that scheme launched in 2014 since then due to lack of administration no work has been done as promised as a consequence of which people of the said area suffering from unavoidable situations.

It has been categorically laid down that clean environment is fundamental right of citizens under Article 21 and it is for the local bodies as well as the State to ensure that public health is preserved by taking all possible steps.. Failure to do so would be disastrous for the health of the citizens and defeat the very



purpose of regulatory regime manned to protect the environment.

Therefore it is humbly prayed a factual status report with regard the area of Siddharth Vihar Yojana be called and necessary action be taken.

*Harshvardh Singh Rajawat*  
**FILED BY**

**HARSH VARDHAN SINGH RAJAWAT, ADVOCATE  
C-613, NOIDA ONE BUILDING, SECTOR-62  
NOIDA-201301**

MOB. NO. - 9079321362

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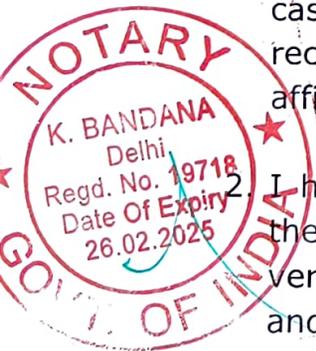
**AFFIDAVIT**

I, SANJEEV KUMAR, aged about 49 S/o SHRI NARAYAN SINGHAL, R/o Flat NO. 130, First Floor, Block D, Gaur Siddhartam, Plot no. BS 01-01, Sector 8, Siddharth Vihar Yojana, Ghaziabad, Uttar Pradesh- 201012, do hereby solemnly affirm and declare as under: -

**PRESENTLY AT DELHI**

1. That I am duly authorised on behalf of the applicant in the above case and well conservant with the facts, circumstances and record of the case and as such, I am competent to swear this affidavit.

2. I have gone through the accompanying objection /Response to the status report and the same has been read over to me in vernacular, and the same has been drafted on my instructions and say that the contents, facts, averments, and submission are true and correct to the best of my knowledge and beliefs.



- 3. That the annexure annexed with the accompanying application are true copies of their originals.
- 4. That the contents, submission and averments of the accompanying objection /Response to the status report to the status report are repeated and reiterated herein and may be deemed to be incorporated herein and shall be treated as part and parcel of the affidavit.

*[Handwritten Signature]*

DEPONENT

VERIFICATION:

I, SANJEEV KUMAR, aged about 49 S/o SHRI NARAYAN SINGHAL, R/o Flat NO. 130, First Floor, Block D, Gaur Siddhartam, Plot no. BS 01-01, Sector 8, Siddharth Vihar Yojana, Ghaziabad, Uttar Pradesh- 201012, do hereby solemnly affirm and declare that all the contents of my affidavit are true and correct to the best of my knowledge.

Verified at Delhi on this \_\_\_\_\_ day of January 2023

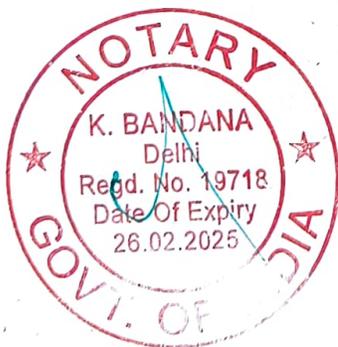
25 JAN 2023

*[Handwritten Signature]*

DEPONENT

IDENTIFIED

25 JAN 2023

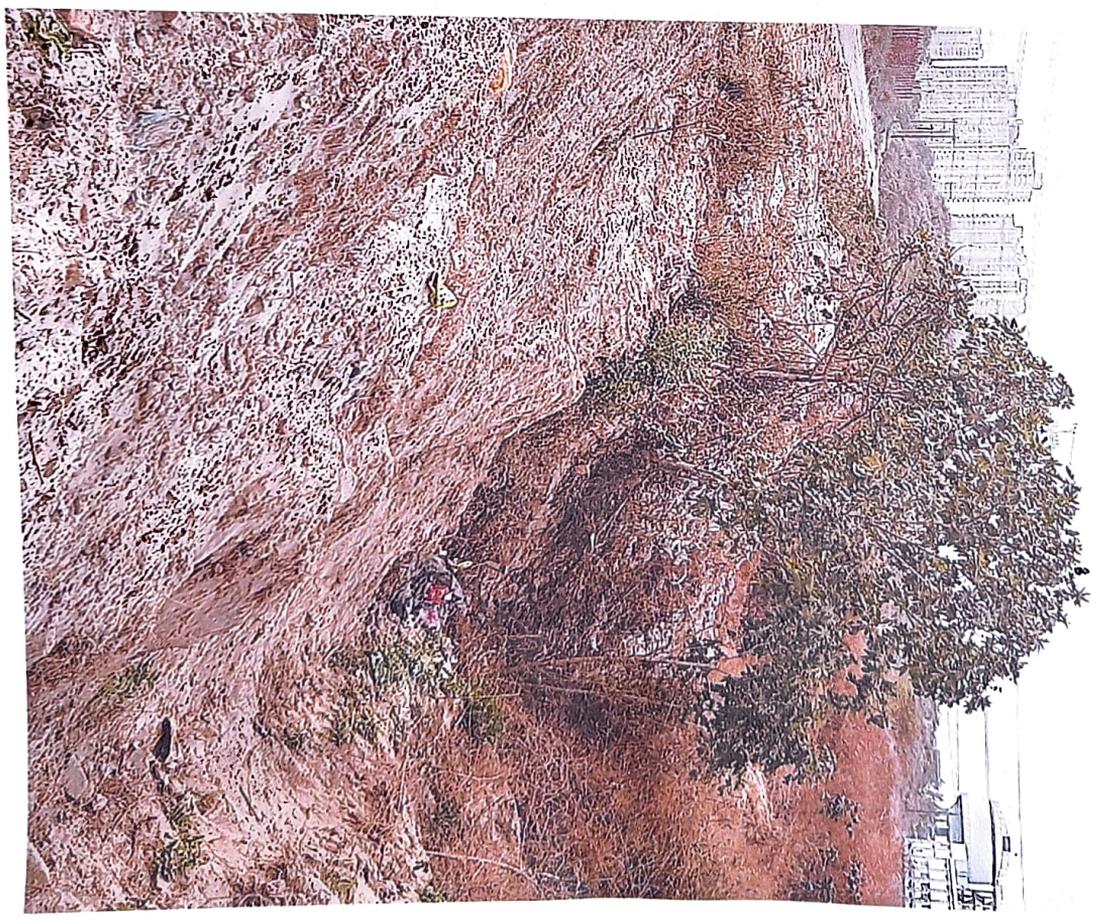


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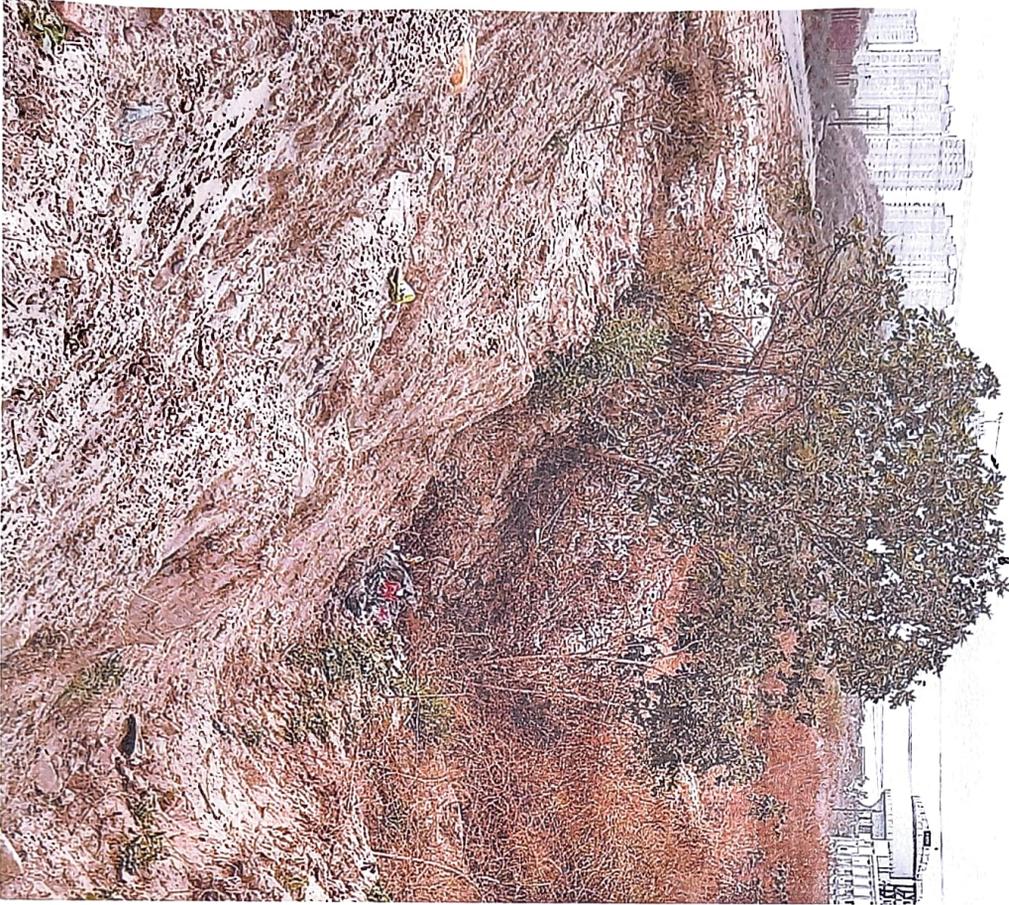
*[Handwritten Signature]*  
 NOTARY PUBLIC, DELHI  
 GOVT. OF INDIA



9.











# गाजियाबाद LIVE

## नए साल में बनेगा थीम पार्क, जमीन मापने का काम पूरा घरींदा बाल

### कवायद आनंद मुक्त

ट्रांस डिडन। आवास विकास परिषद सिद्धार्थ विहार में पिछले कई सालों से खाली पड़ी जमीन पर थीम पार्क बनाने की तैयारी कर रहा है। यह पार्क 4.6 एकड़ में बनवाया जाएगा। इसके लिए आवास विकास परिषद के अधिकारियों ने खाली जमीन का माप लेकर मुख्यालय भेज दिया है। नवगठित मिलने के बाद अगले साल ले थीम पार्क का निर्माण कार्य शुरू किया जाएगा। सिद्धार्थ विहार के मेयर-

आठ में पिछले कई सालों से बंजर पड़ी जमीन पर थीम पार्क बनाने की तैयारी की जा रही है। अधिकारियों का दावा है कि यह पार्क शहर के सबसे बड़े पार्क में शामिल होगा। अधिकारियों की टीम सिद्धार्थ विहार योजना में अमल-बयल खाली पड़ी 20 एकड़ और 2.6 एकड़ जमीन का निरीक्षण कर माप ले चुकी है। जमीन के हिसाब से इसकी रूपरेखा तैयार की जा रही है। मौजूदा समय में जमीन बंजर पड़ी हुई है। इसमें साफ-सफ़ाई का अभियान चला कर साफ कचरा जमाएँ। इसके बाद पार्क के चारों तरफ पेड़-पौधे लगाए जाएँगे।

**500** से ज्यादा सोसाइटी के लिए यह एक पिक्निक स्पॉट बन सकता है।

**असपास की सोसाइटीयों का होगा पिक्निक स्पॉट**  
टीएच रहित आवास की करीब 500 से ज्यादा सोसाइटीयों के लिए यह एक पिक्निक स्पॉट बन सकता है। जिसमें फूटडी या अन्य दिनों से आसपास की सोसाइटी के लोग

**46** एकड़ में बनाया जाएगा यह पार्क, सिद्धार्थ विहार में थीम पार्क बनाने की तैयारी तेज की गई

परिवार के साथ समय व्यतीत कर सके। इसके साथ ही पार्क के हर कोने पर सुख-शान्त गुरु समाप्त सुकन जलगा। जिससे थीम पार्क में आने वाले लोगों को अच्छा महसूस हो।

**ये सुविधाएं मिल सकेंगी**  
बैठक, सीढ़ियां, बेंच, फ्लोर, अल्ट्रा और गैस, इनके साथ सोने-चंदन स्तूप, संगमरमर स्तूप, पार्क, रवों के लिए अलगावित क्षेत्र, भारतीय शिल्पकला से जुड़े सभी सामानों के मॉडल शटर हाइलिटिंग सिस्टम के लिए दो सतह आदि सुविधाएं तैयार कराए जाने की उम्मीद है।

**आय-व्यय**

सिद्धार्थ विहार में 46 एकड़ में बच्चे, कुतुर्ग, युवा सहित महिलाओं को ध्यान में रखते हुए अत्याधुनिक थीम पार्क का निर्माण कार्य होगा। जमीन की माप लेकर मुख्यालय भेज दिया गया है। जल्द ही स्वीकृति मिलने के बाद काम शुरू किया जाएगा।

सिद्धार्थ विहार में 46 एकड़ में बच्चे, कुतुर्ग, युवा सहित महिलाओं को ध्यान में रखते हुए अत्याधुनिक थीम पार्क का निर्माण कार्य होगा। जमीन की माप लेकर मुख्यालय भेज दिया गया है। जल्द ही स्वीकृति मिलने के बाद काम शुरू किया जाएगा।

## बाइक पर ससुराल से बुलंदशहर लौट रहा था परिवार, लालकूआं-छपरोला रोड पर हुआ हादसा, पति और दो बेटियां घायल

# ट्रक की टक्कर से मां और बच्ची की मौत

### दर्दनाक

अपनी 38 वर्षीय पत्नी शमा परवीन और तीन बेटियों करिमा, अलिया और तीन वर्षीय माहिरा के साथ



दुक रसीदों ले गया

**पति का काम तेज**  
ये नुर्ते सिक्किम एच से चुका है। अब ट्रक विरोधी गुणवत्ता निकासत माया का इंजन को खरक हुए आवाजों के शीन देन। दुर्घटना में रेल एच सिर्फ धर-धर यात्रियों की। चोरी किया।

**पारसी**  
पर एक नजर  
ली: 100 प्रतिशत  
नैशिया: 80 प्रतिशत  
100 प्रतिशत  
95 प्रतिशत  
95 प्रतिशत

**तैनाती**  
यातायात अपराध स और प्रोटेक्टॉन मा सभागर्ती  
की निगरानी सभागर्ती। सर परकी के पती पर। यह मात कोलकाता, नगर, शिरापुर, न, मोदीनगर, ममरी, वेब सिटी साईकल, किला अराम, पुलिस, संख्या य कार्यालय, एर एलआईयू विंग से

अवास विकास के अधिकारियों ने बताया कि यह जमीन सिद्धार्थ विहार के मेयर आठ से है। अभी जमीन विकसित कर रही हुई है। इसमें साफ-सफाई अभियान चलाया जाएगा। इसके बाद पार्क के चारों ओर पेड़-पौधे लगाए जाएंगे। इसके लिए दीर्घावर्ध साफर सव दिव गए है। जल्द ही चारों ओर एलाने का काम शुरू किया जाएगा।

**सिद्धार्थ विहार में 46 एकड़ जमीन पर बनेगा थीम पार्क**  
संघट न्यून परकी  
साईबाबा। अवास विकास परिषद सिद्धार्थ विहार योजना में 46 एकड़ में थीम पार्क बनाने का प्रस्ताव तैयार कर रही है। बताया कि जा रहा है कि यह पार्क दिल्ली-पटना और का सबसे बड़ा पार्क होगा। 46 एकड़ में बनने वाला यह पार्क टीएच के 200 सोसाइटीयों के लिए पिक्निक स्पॉट होगा। प्रस्ताव को अगले सप्ताह सबमिट भेजा जाएगा। अवास अनुपल से मंजूरी मिलने ही कार्य शुरू किया जाएगा।



**थीम पार्क में यह होगा खास**  
बैठक स्तूप  
दिने गुरु कर्म  
पारसी शिल्पकला से जुड़े सभी स्मारकों के मॉडल  
भारत शाहिलियन सिस्टम के लिए दो सतह  
अल्ट्रा गैस  
लउडर मेस

**200** सोसाइटीयों के लिए पिक्निक स्पॉट होगा थीम पार्क

पे कल रही है। अगले से- का को गति इसी प्रकार से न है। प्राथमिक प्राण मात  
शान्तार का यह 35.3 पर था। प्राथमिक सिद्धार्थ विहार में 15 अकों की कमी हुई किनास बाद शिवाय को प्रकृ से लग कराने के निर्देश दिए हैं। 150 सर 335 रा। नैती का एक्युआई भी उद्योग गेटर के पुनिकरक जकी।  
निमाणभवन माट पर काम नहीं होगा। योग गुणवत्ता प्रकन आयोग ने इसे सख्ती से लागू कराने के निर्देश दिए हैं।







# Proof of Service in the Matter of "Sanjeev Kumar V. Uttar Pradesh Pollution Control Board & Ors", O.A. 884-2022



Add label



Harsh Vardhan Sin... 1:47 PM  
to roghaziabad v



Please find the updated scanned images of Response to the Factual Status Report filed by the Joint Committee of District Administration, Ghaziabad and Uttar Pradesh Pollution Control Board with respect to the order dated 12.01.2023 on behalf of Petitioner i.e. Sanjeev Kumar titled as Sanjeev Kumar V. Uttar Pradesh Pollution Control Board & Ors. O.A. No. 884/2022.

Note:- Please ignore the previous Copy of service that was incomplete.

Thank you  
Advocate Harsh Vardhan Singh Rajawat  
C-613, Noida One Building, Sector 62 Noida-201301

